

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 431
CP/159/PB/2021

IN THE MATTER OF:

| | | |
|------------------------------------|-----|------------|
| Rajesh Rajpal & Ors. | ... | Applicant |
| Versus | | |
| M/s. Rajpal Polytex Pvt Ltd & Ors. | ... | Respondent |

Under Section 241-242

Order delivered on 16.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--------------------|--|
| For the Applicant | : Mr. Sharad Rajwanshi, Ms. Ankita, Advs. |
| For the Respondent | : Mr. Ankit Singal, Mr. Samyak Jain, Advs., for R-2 & 3 |

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is
adjourned to **28.05.2024**.

-SD-
(Court Officer)